

(c) Coal India Ltd. have taken following steps to reduce the production cost of coal :-

- (i) Improved manpower planning including redeployment of surplus workers and restricting the intake of new employees against vacancies caused by natural wastage.
- (ii) Reduction in manpower through voluntary retirement.
- (iii) The concept of 'all men—all jobs' is being tried on experimental basis wherever possible.
- (iv) Improvement in the availability and utilisation of equipment by providing adequate workshop support, improved management of spares and timely rehabilitation of equipments.
- (v) Increasing production and productivity with special emphasis in underground mines.
- (vi) A number of steps for systems and managerial improvements have been introduced in underground mines.

[Translation]

Austerity Measures

4452. SHRI MANJAY LAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the details of the austerity measures taken by his Ministry to curtail the expenditure; and

(b) the amount saved by adopting the said austerity measures during each of the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b). The need for austerity measures in expenditure has always been kept in view by the Ministry of Information & Broadcasting and the instructions issued by the Government in this regard are strictly implemented. This is a continuous process and hence the amount saved as a result of adopting the austerity measures has not been separately quantified. However, this Ministry has not asked for any additional funds during each of the last three financial years i.e. 1991-92, 1992-93 and 1993-94 respectively over and above the sanctioned budget grant.

[English]

Anti-Tobacco Legislation

4453. SHRI A. ASOKARAJ:
SHRI RAMCHANDRA
VEERAPPA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether his Ministry has circulated the draft anti-tobacco Bill to the States for their approval;

(b) if so, the details thereof; and

(c) the States which have given their approval?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE: (DR. C. SILVERA): (a) No, Sir.

(b) and (c). Do not arise.

(d) whether other States have been asked to raise such battalions; and

Indian Reserve Battalions

(e) if so, the details thereof?

4454. SHRI BOLLA BULLI
RAMAIAH:
SHRI D. VENKATESWARA
RAO:

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) The proposal of Government of Andhra Pradesh to raise 4 Indian Reserve Battalions was sanctioned in 2 phases of 2 battalions each on 11.06.93 and 15.03.94 respectively.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Andhra Pradesh proposes to raise two Indian Reserve Battalions for the State;

(b) Yes, Sir.

(b) if so, whether these battalions are proposed to be deployed in other States on demand;

(c) Only the standard cost of raising of these Bns will be reimbursed to the State Government by way of 50% grant and 50% long term interest free loan.

(c) whether the expenditure on this account is to be shared by the Union and the States Government equally;

(d) and (e). Indian Reserve Battalions have been sanctioned for other States as per the *Statement* attached, on the basis of proposals received from them.

Number of Indian Reserve Battalions to be raised by various States

Sl. No.	Name of State	Phase-I	Phase-II	Total
1.	Assam	2	-	2
2.	Himachal Pradesh	1	-	1
3.	Mizoram	1	-	1
4.	Manipur	1	-	1
5.	Punjab	5	5	10
6.	Rajasthan	2	-	2
7.	Sikkim	1	-	1
Total		13	5	18